

27<sup>th</sup> March, 2001.

**Notification No.11/2001-Central Excise (N.T.)**

In exercise of the powers conferred by clause (i) of Explanation 2 to the proviso to sub-section (1) of section 3 of the Central Excise Act, 1944(1 of 1944), read with clause (8) of rule 2 of the Central Excise and in supercession of the notification of the Government of India in the Ministry of Finance (Department of Revenue), No.7/96-Central Excise, (NT), dated the 15<sup>th</sup> March, 1996 [G.S.R.132(E), dated the 15<sup>th</sup> March, 1996], except as respects things done or omitted to be done before such supercession, the Central Government hereby specifies Surat Special Economic Zone at Surat as a "free trade zone".

Explanation.- For the purpose of this notification, "Surat Special Economic Zone" means Surat Special Economic Zone located at village Sachin, taluka: Choryasi, district Surat in Gujarat comprising of the places bearing the block numbers and enclosed by boundaries as specifies below, namely:-

Located at village: **Sachin, taluka : Choryasi, district: Surat.**

The total area of the Surat Special Economic Zone shall be comprising of 4,98,997 square meters of the following Block Numbers, namely:-

271(Part), 272(Part), 273(Part), 274(Part), 275(Part), 276, 277, 278, 279, 280(Part), 281(Part), 283(Part), 287(Part), 321(Part), 322(Part), 323, 324, 325, 326, 327(Part), 328, 329, 330, 331, 332, 333, 334, 335, 336, 337, 338, 339, 340(Part), 341(Part), 342(Part), 343, 344, 345(Part), 346, 347, 348, 385, 386(Part), 388(Part), 391(Part), 392, 393, 394, 395, 397(Part), 398, 399, 400, 428.

Village Sachin, taluka Choryasi, district Surat (Gujarat) lying at a distance of about 15 Kilometers from the port of Magdalla and about 12 Kilometers from the Surat Airport, about 1.5 Kilometers from Sachin Railway Station, enclosed by 3.7 meters high boundary wall with Y-Shape barbed wire fence.

**Boundaries:**

North Side : Kakrapar Canal

South Side : Diamond Industrial Park

East Side : Surat Bombay Railway Line

West Side : Kakrapar Canal.

Rajendra Singh  
Under Secretary to the Government of India

F.NO.305/1/2001-FTT